

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1095
TO BE ANSWERED ON 02.12.2024**

Financial Fraud in a Sports Event in Punjab

1095. SMT. HARSIMRAT KAUR BADAL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the specific steps the Government is taking to investigate the allegations of financial fraud related to the Khedan Watan Punjab Diyan event in Punjab, and the current status of investigation;

(b) whether the Government is aware of the scam that has come to light through newspaper reports compromising the transparency and accountability of funds utilized for this event, if so, the details thereof along with the Government action in response; and

(c) the measures that will be implemented to ensure that such events are conducted with proper oversight and do not lead to misuse of public funds in the future?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS
(DR MANSUKH MANDAVIYA)**

(a) to (c): Sports being a State subject, the responsibility of development of sports rests primarily with the State/Union Territory Governments, and the Central Government only supplements their efforts. The Khedan Watan Punjab Diyan event was organized by the

State Government of Punjab and the event does not fall under the domain of Ministry of Youth Affairs and Sports.

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